

(4)

The Central Administrative Tribunal  
Principal Bench  
New Delhi

OA No. 950/94

New Delhi this the 21st day of July, 1994

Sh. S.R.Adige, Member (A)

1. Sh. V.P.Srivastava  
R/o EXB- 44  
Hari Nagar  
New Delhi- 110064.

....Applicant

( None for the applicant )

Versus

1. Union of India  
Ministry of Science & Technology  
Technology Bhavan  
New Mehrauli Road,  
Delhi- 110016.

Through its Secretary

2. The Director General of Meteorology  
Mausam Bhavan, Lodhi Road,  
New Delhi- 110003.

....Respondents

( None for the Respondents )

ORDER (Oral)

The applicant has been absent on the previous two occasions i.e. on 6.7.94 and 8.7.94. It appears that he has lost interest in pursuing this case. It is accordingly dismissed in default.

Dated: 21-7-94

*Adige*  
( S.R.ADIGE )  
Member (A)